

IN THE HIGH COURT OF MADHYA PRADESH  
AT INDORE

WP No. 28837 of 2026

(LOKENDRA SINGH KHADIYA Vs THE UNION OF INDIA AND OTHERS )

Dated : 21-07-2026

*Shri Abhinav Dhanodkar, learned counsel for the petitioner.*

*Shri Romesh Dave, learned Addl.Solicitor General for the  
respondent/Union of India.*

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Shri Dave seeks a week's time to seek instructions in the matter and to  
file short reply.

List on 28.7.2026.

(SUBODH ABHYANKAR)  
JUDGE

(ALOK AWASTHI)  
JUDGE

patil